- (c) the corrective steps taken/to be taken by Government to assist steel industry?

if so, the details thereof and the reasons therefor; and

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) to (c) Steel is a deregulated sector. The matters of procurements, operations, sales, marketing and investments etc. are taken by the companies concerned based on commercial considerations, market dynamics, etc. The usage of scrap by steel producing units and scrap processing units is a commercial decision of the units. The scrap can be procured domestically or through imports. There are no restrictions on importing or domestically procuring scrap by steel producing units. The Government does not regulate the steel scrap supply situation in the country, including in Madhya Pradesh.

Scrap required for Salem steel plant

- 3653. DR. R. LAKSHMANAN: Will the Minister of STEEL be pleased to state:
- (a) the details of scrap that is required for full capacity production of steel plant in Salem, Tamil Nadu that has been imported during the last five years;
- (b) the details of the amount that has been paid for importing scrap for Salem steel plant in Tamil Nadu;
- (c) whether Government explored the possibility of obtaining scrap locally for steel plant in Salem, Tamil Nadu;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) The crude steel capacity of Salem Steel Plant (SSP) is 1,80,000 Tonnes per annum which requires 1,20,000 Tonnes of scrap per year.

Details of Scrap imported during last 5 years for Salem Steel Plant:-

Year	Scrap Imported (Tonnes)
2014-15	NIL
2015-16	35324
2016-17	44647
2017-18	58519
2018-19	37558

⁽b) The amount paid for importing scrap for Salem Steel Plant during last five years is as follows;-

Year	₹/Crores
2014-15	NIL
2015-16	60.74
2016-17	55.67
2017-18	115.93
2018-19	125.12

⁽c) and (d) The requirement of scrap for Salem Steel Plant is met primarily through the process scrap generated at sister plants of Steel Authority of India Limited (SAIL). However, sometimes requirement of heavy melting scrap/shredded scrap is also met through imports by way of global tender. The Global tender Enquiry gives equal opportunity to all the suppliers including local suppliers to participate in the tender as per RFQ (Request For Quote).

(e) Does not arise in view of (c) and (d) above.